

OFFICE OF THE DISTRICT & SESSIONS JUDGE: EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

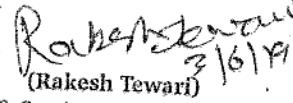
ORDER

Pursuant to letter No. 2796-2808/DHC/Gaz./DHJS/SumVac/2019 dated 22.05.2019, of Hon'ble High Court of Delhi, I hereby authorize the following Additional District & Sessions Judges of East District, Karkardooma Courts, Delhi under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of Bail/urgent criminal application pertaining to all the Police stations/investigations Agencies of East District, Karkardooma Courts, Delhi, during the summer vacation 2019.

S. NO.	NAME OF THE JUDICIAL OFFICERS	PERIOD OF DETENTION
1.	Ms. Navita Kumari Bagha, ASJ(SFTC)	10.06.2019 to 15.06.2019
2.	Sh. Sanatan Prasad, ADJ	17.06.2019 to 22.06.2019
3.	Dr. Satinder Kumar Gautam, ASJ	24.06.2019 & 25.06.2019
4.	Sh. Surinder Kumar Sharma, ASJ	26.06.2019 to 29.06.2019

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and shall be assisted by their own staff.

The office of the court will remain open daily from 10:00 am to 5:00 pm except on Second Saturday, Sunday and other holiday, if any.

  
(Rakesh Tewari)


District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

Dated 03/06/2019

No. 4652-4669 /D&SJ (E)/KKD/DELHI

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The District & Sessions Judge, (HQs) Tis Hazari Courts Delhi.
3. The District & Sessions Judges, New Delhi District/ North-East District /North District/ North-West District/ West District/ Shahdara District/ South District /South-East District/ South-West District / Rouse Avenue Court Complex..
4. The Officer In-charge, Pool Car Section, Karkardooma Court, Delhi.
5. The Officer In-charge, Judicial Branch, Karkardooma Courts, Delhi.
6. The Officer In-charge, Record Rooms, Karkardooma Courts, Delhi.
7. All the Judicial Officers Concerned.
8. The DDO, East, Karkardooma Courts, Delhi.
9. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
10. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
11. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
12. The Administrative Officer(Judl.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardooma Courts, Delhi.
13. The AO, Accounts Branch through Ld. DDO, East District, Karkardooma Courts, Delhi.
14. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
15. The Incharge Prosecution cell, Karkardooma Courts, Delhi.
16. The PRO/APRO, Karkardooma Courts, Delhi.
17. The Reader to DJ, East District, Karkardooma Courts, Delhi.
18. The In-charge, Lock-up, Karkardooma Courts, Delhi.
19. The Website Committee, Tis Hazari Courts, Delhi.
20. Notice Board, East District, Karkardooma Courts, Delhi.
21. Upload on LAYERS

  
District & Sessions Judge: East District  
Karkardooma Courts, Delhi.